

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESH PADIYAR
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 05-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
AMENDMENT				
1	O.S. 1072/2009 (SUMMONS) IA/1/2009		N G MUNIYAPPA Vs MUNITHAYAMMA	M.D.BASAVANNA PMS D1 TO 7
2	O.S. 1834/2014 (SUMMONS) IA/1/2014 IA/2/2014		Kum. Divyanjali Vs Saraswathi	Mallikarjuna Swamy D
3	O.S. 284/2017 (SUMMONS) IA/1/2017		Ramesh M Vs Nagarathnamma	P R Harish Kumar
AWAIT ORDERS				
4	O.S. 144/2000 (SUMMONS)		J. SURESH Vs CHANNARAJAMMA	Y.N. SATHYANARAYANA RAO
5	O.S. 670/2002 (SUMMONS)		CHANNARAJAMMA Vs J. CHANDRAPPA	GK GK YNSR
6	O.S. 1563/2007 (SUMMONS) IA/1/2007		SUNDARAMMA Vs NAGARAJ	G.L. prabhakar Srnivasa N.
7	O.S. 1263/2008 (SUMMONS) IA/1/2008 IA/2/2008 IA/3/2008		B SEENAPPA Vs SHRI L.C.ASHOK SINCE DEAD BY L.RS	PRAKASH T.HEBBAR K.N.PANINDRA
8	O.S. 800/2010 (SUMMONS) IA/1/2010		MUNIYAMMA AND OTHERS Vs SUNDANDAMMA	V.B.S. LAW INC
AWAIT RECORDS				
9	R.A. 46/2015 (SUMMONS) IA/1/2015 IA/2/2015		Narayanappa Vs Gayathamma	Harish
10	R.A. 41/2017 (SUMMONS) IA/1/2017		Jayamma Vs Krishnappa P alias Kittu	Manjula M
NOTICES				
11	O.S. 1126/2010 (SUMMONS) IA/1/2010		KALYANAMMA AND ANOTHER Vs AKKAYAMMA AND OTHERS	SURESH SUBBAIAH
OBECTION				
12	O.S. 298/2001 (SUMMONS)		GOVINDA REDDY Vs ANKA REDDY	P N NANJA REDDY ABSENT

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13	O.S. 761/2007 (SUMMONS) IA/1/2007		DASAMMA Vs STATE OF KARNATAKA	G. VENKATAPPA EXPARTY D1 3, 4
STEPS				
14	O.S. 1405/2007 (SUMMONS) IA/1/2007		K M SIDDESWARI Vs SANJEEVAMMA	D.S.VIJAYENDRA REDDY
15	O.S. 1388/2009 (SUMMONS) IA/1/2009		AKKALAMMA @ AKKAYAMMA Vs NARAYANAMMA	K.S.MOHITH KUMAR SS
<u>3:00 P.M - 4:00 P.M</u>				
16	O.S. 725/2017 (SUMMONS) IA/1/2017		Rajamma Vs Srinivas	
17	Misc 124/2018 (SUMMONS) IA/1/2018		Balasubramanya Vs Chowdappa M N, Since dead by his LRs Puttamma	H M Madhusudhana
18	Misc 100/2019 (SUMMONS) IA/1/2019		Pillamma Vs Muniyappa since dead Rep. by his LRs 1(a) Ramakka	Gvindegowda
19	O.S. 2032/2015 (HEARING) IA/1/2015		Madhu Balani Vs Narasa Reddy	D S M
20	O.S. 430/2019 (HEARING) IA/1/2019		Kanchana V Vs Mahesh V	Rukmini V P
21	O.S. 472/2019 (HEARING) IA/1/2019 IA/2/2019		Dr. Somaprasad M P Vs Rinny Eapen	Suraj Govinda Raj
22	O.S. 1729/2014 (ISSUES.) IA/1/2014		Jayamma Vs Srinivas K M	K H Ramu
23	O.S. 200/2018 (ISSUES.) IA/1/2018		Sanjeevappa Vs Chandrashekar B M	V N Kumar
24	O.S. 1271/2018 (ISSUES.) IA/1/2018		Saraswathamma Vs SRINIVASA	SHIVAKUMAR.N
25	O.S. 1659/2018 (ISSUES.) IA/1/2018		BABU REDDY S M Vs ANNAIAHAPPA H K	K M DEVEGOWDA
PLNTF EVIDENCE				
26	O.S. 366/2015 (EVIDENCE.) IA/1/2015		Lakshmaiah B N Vs Nallammal	NARASIMHARAJU

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27	O.S. 307/2017 (EVIDENCE.) IA/1/2017		Krishnappa M Vs State of KarnatakaRep by Its Secretaryt	S N A
28	O.S. 694/2020 (APPEARANCE OF PARTY) IA/1/2020		SUSHEELAMMA Vs NANJEGOWDA	Sriyuth V Sudhakar
29	O.S. 1416/2019 (ORDERS.) IA/1/2019		Anand B K Vs Krishnappa	Harish K A
Cases listed below are adjourned due to Covid 19				
30	O.S. 2335/2005 (SUMMONS)	18-11-2020	KRISHANAPPA Vs BYRAPPA	Y.N. SATHYANARAYANA RAO
31	O.S. 2728/2005 (SUMMONS)	18-11-2020	H.C. SRINIVAs Vs MUNISHETTY	KK FOR D1 AND 2 K.VARADARAJAN
32	FDP 13/2007 (SUMMONS) IA/1/2007	18-11-2020	MEENA Vs GOWRAMMA	HARISHA.O.K. H.N. NAGARAJA
33	O.S. 1479/2007 (SUMMONS) IA/1/2007	18-11-2020	JAYAMMA Vs NANJUNDAPPA	V. ANANDA VPS
34	O.S. 2365/2007 (SUMMONS) IA/1/2007	18-11-2020	GOWRAMMA Vs AKKAYAMMA	K.ABHINAV ANAND
35	O.S. 2526/2007 (SUMMONS) IA/1/2007	18-11-2020	MUNIYAMMA Vs CHIKKA VENKATAMMA	C.RAVIKUMAR SATISH V NAKI - D 1 TO D10
36	O.S. 779/2008 (SUMMONS) IA/1/2008	18-11-2020	A KRISHNA REDDY Vs PAPAI AH	MN RAVINDRANATH GAVR
37	O.S. 1771/2008 (SUMMONS) IA/1/2008	18-11-2020	CHANNAMMA Vs VENKATARAMANAPPA	P.LAKSHMINARAYANA
38	O.S. 1913/2008 (SUMMONS) IA/1/2008	18-11-2020	GIRIJA Vs SHANKARAPPA	
39	O.S. 110/2009 (SUMMONS) IA/1/2009	18-11-2020	MUNIYAMMA Vs GANGAPPA -SINCE DEAD BY LRS	MYLARIAH ASSOCIATES
40	O.S. 732/2009 (SUMMONS) IA/1/2009	18-11-2020	JAYAMMA Vs BYLAPPA	M. SUBRAMANI

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
41	O.S. 299/2013 (SUMMONS) IA/1/2013	18-11-2020	Gangamma Vs Narasamma	Kantharajaiah
42	O.S. 1283/2013 (SUMMONS) IA/1/2013	18-11-2020	Muniraju Vs Shivamma	K S Narendrs Babu reddy
43	O.S. 1980/2014 (SUMMONS) IA/1/2014 IA/2/2014	18-11-2020	Nagendra Vs Arasamma	
44	O.S. 386/2015 (SUMMONS)	18-11-2020	Revanna Basamma Vs Narsamma	Ramesh
45	R.A. 82/2015 (SUMMONS) IA/1/2015	18-11-2020	Venkatamma Vs Neelamma	Y.V.RADHAKRISHNA
46	O.S. 288/2017 (SUMMONS)	18-11-2020	Manjula K Rajaram Vs Manjunath Kalkere Rajaram	P N R
47	O.S. 1401/2017 (SUMMONS) IA/1/2017	18-11-2020	Vinodha Vs Byamma alias Bajantri Byamma	M Shivaraja
48	O.S. 113/2018 (SUMMONS) IA/1/2018 IA/2/2018	18-11-2020	Gangadhara Vs Yallappa	H V Subramanya
49	O.S. 397/2018 (SUMMONS) IA/1/2018	18-11-2020	Krishnappa Vs Narayanamma	P sathish
50	O.S. 1919/2019 (SUMMONS) IA/1/2019 IA/2/2019	18-11-2020	BHARATHI B N Vs RAMESH B N	C. SHANKAR REDDY
51	O.S. 729/2020 (SUMMONS) IA/1/2020	18-11-2020	SUBHASH B C Vs SARASWATHAMMA K R	KALYAN BASAVARAJ
52	R.A. 51/2020 (NOTICE) IA/1/2020	18-11-2020	NANJUNDAPPA Vs KRISHNAMURTHY	PALLAVA R

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<u>11:00 A.M - 12:00 P.M</u>				
AMENDMENT				
1	P and SC 3/2020 (SUMMONS)		MRINAL SINGH Vs GENERAL PUBLIC	PRIME LEGAL
WRITTEN STATEMENT				
2	O.S. 540/2019 (SUMMONS) IA/4/2019 IA/3/2019 IA/1/2019 IA/2/2019		RUKMINI C Vs NARAYANAPPA B H	Sandeep Wilson Andrade
3	O.S. 768/2010 (HEARING) IA/1/2010		VIMALA Vs MUNISWAMY @ APPANNA	Y.N.SATHYANARAYANA RAO
4	O.S. 97/2016 (HEARING) IA/1/2016		Kanthamma Vs Nanjegowda M A	M S G
5	O.S. 1252/2017 (HEARING) IA/1/2017		Kaveri Grameena Bank Vs Ramesha T	R Venkatareddy
6	O.S. 479/2019 (HEARING) IA/4/2019 IA/3/2019 IA/1/2019 IA/2/2019		Ramgopal B S Vs Savitha	Y A Nagaraj
7	O.S. 809/2020 (HEARING) IA/1/2020		NAGAPPA Vs SUBRAMANI N	N K S ASSOCIATES
ISSUE ATTACHMENT WARRANT OF MOVABLES/IMMOVEABLES				
8	EX 105/2010 (HEARING)		STATE BANK OF INDIA Vs RAMEGOWDA	MUNIRAJU
9	M.C. 95/2020 (FIRST HEARING)		Muniraju N alias Ganesh Vs NIL	Madhu C N
10	M.C. 182/2020 (FIRST HEARING)		MAMATHASHREE G Vs PRAKASH A V	RAJESH A
<u>12:00 P.M - 1:00 P.M</u>				
11	O.S. 1103/2008 (ISSUES.) IA/1/2008 IA/2/2008		JAYAMMA Vs GOWRAMMA	
12	O.S. 878/2014 (ISSUES.) IA/1/2014 IA/2/2014		Chinnamma Vs Pramila	Janardhan G

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13	O.S. 1278/2016 (ISSUES.) IA/1/2016		Naveen Jain Vs Narayanappa M	Sanjay H S
14	O.S. 1279/2016 (ISSUES.) IA/1/2016		Naveen Jain Vs Narayanappa	
15	O.S. 1218/2017 (ISSUES.) IA/1/2017 IA/2/2017		Vijayalakshmi Vs Prakash S	
16	O.S. 907/2016 (ARGUMENTS.) IA/1/2016		Muniyappa Vs Bellamma alias Muniyamma	D N C
3:00 P.M - 4:00 P.M				
17	O.S. 1070/2013 (A.D.R) IA/1/2013 IA/2/2013		Shivalinge Gowda Vs Mylarappa	V.B.Shivakumar
18	O.S. 1784/2016 (A.D.R) IA/1/2016		Manjamma Vs Chennamma	H P L
19	O.S. 1817/2016 (A.D.R) IA/1/2016		Annemma Vs Benedictine Sisters Society, Rep. by Theressita De Silva	
20	O.S. 1184/2017 (A.D.R) IA/1/2017		Bhushan Rajiv Naidu alias P Nagabhushan Vs Lakshamma	D R Babu
21	O.S. 400/2019 (A.D.R) IA/1/2019		Manjunatha M Vs Sampangappa	M Venkataswamy
LOK ADALATH				
22	O.S. 1275/2011 (A.D.R) IA/1/2011 IA/2/2011		PREMKUMAR Vs NARAYANAPPA AND OTHERS	N. PRAKASH
23	O.S. 1658/2016 (A.D.R) IA/1/2016		VENKATAMMA Vs VENKATARAMANAPPA	
24	O.S. 1739/2016 (A.D.R) IA/1/2016 IA/2/2016		Karisiddawadayar Mutt Trust, Rep. by Sri. Sachidananda Shivacharya Swamy Vs Ramalingeshwara Mutt, Rep. by Vishwaaradhyashivacharya Swamigalu	H C N

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25	O.S. 374/2018 (A.D.R) IA/1/2018		Puttalakshamma Vs Venkatachalachari	N Chandrappa
MEDIATION				
26	M.C. 300/2019 (A.D.R)		Bhuvaneshwari Vs Madhavan	Sujatha
COMPLIANCE				
27	O.S. 650/2016 (A.D.R) IA/1/2016		Sowmya S M Vs Muniraju S M	V Appi Reddy
Cases listed below are adjourned due to Covid 19				
28	Misc 161/2019 (NOTICE) IA/1/2019 IA/2/2019	07-09-2020	Rekha S, Rep. by her GPA Holder K P Govindaraju Vs Seema Hegde	C R
29	Misc 24/2010 (NOTICE) IA/1/2010	19-11-2020	S MANJUNATH Vs C RAJAGOPALARAO	M.N.KRISHNAMURTHY
30	EX 38/2010 (NOTICE)	19-11-2020	ANJANAPPA Vs PUTTAMMA	B.RANGASWAMY
31	M.A. 26/2016 (NOTICE) IA/1/2016 IA/2/2016	19-11-2020	Jayadevareddy K C Vs Ramesh M P	K S V
32	M.C. 127/2017 (NOTICE) IA/1/2017	19-11-2020	Mothilal Vs Shashikala	
33	M.A. 116/2017 (NOTICE)	19-11-2020	Marappa M Vs Ramakrishnappa M	Harish T
34	FDP 17/2018 (NOTICE)	19-11-2020	Seekamma dead by her LRS Sureshmurthy Vs Thanamma	Srinivas
35	P and SC 5/2019 (NOTICE)	19-11-2020	Siddalinga R Vs NIL	SPS Asso.
36	FDP 3/2019 (NOTICE) IA/1/2019	19-11-2020	Gowramma Vs Chikkamma	Ramesh C N
37	M.C. 37/2019 (NOTICE)	19-11-2020	Darshan R Vs Sadhana	K M S

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38	Misc 56/2019 (NOTICE)	19-11-2020	Chinnamma Vs M/s Concorde Housing Corporation Private Limited Rep. by R G Sunil	Manjunath
39	R.A. 33/2019 (NOTICE) IA/1/2019 IA/2/2019	19-11-2020	Ammayamma Vs Krishne Gowda N M	A G N
40	M.C. 98/2019 (NOTICE)	20-11-2020	SANTHOSH M Vs NANDHINI K V	KESHAHA K V
41	Misc 119/2019 (NOTICE) IA/1/2019	20-11-2020	Shanthamma Vs Shanthamma	D N S
42	M.A. 43/2019 (NOTICE) IA/1/2019	20-11-2020	Nanjaiah S Vs Prema	K S R
43	M.A. 66/2019 (NOTICE) IA/1/2019	20-11-2020	Anjanamma B Vs Manjula	T A S
44	Misc 199/2019 (NOTICE) IA/1/2019	20-11-2020	Shanthamma N Vs Motamma	Promod R
45	M.C. 100/2020 (NOTICE)	20-11-2020	Narasimhamurthy S Vs Deepa alias Sushma	K N R
46	Misc 50/2020 (NOTICE)	20-11-2020	RADHA KRISHNA REDDY Vs MUNIRAJA REDDY	GANGI REDDY B V

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<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 1170/2006 (HEARING) IA/1/2006 IA/2/2006		LOKESH REDDY Vs NAGAPPA REDDY	G. MANIVANNAN
2	O.S. 2122/2008 (HEARING) IA/1/2008		SHARADA Vs NARAYANAPPA	T.K.MURALI MOHAN
3	O.S. 446/2010 (HEARING) IA/1/2012 IA/2/2012		N MUNIYAPPA Vs S MUNIYAPPA	OMKARAMURTHY.G.
4	O.S. 1064/2010 (HEARING) IA/1/2010		KRISHNA REDDY Vs ZABEULLA	SRIRAMA REDDY D1 TO 3 - SRI.M.PRAKASH
5	O.S. 508/2012 (HEARING) IA/1/2012		GEETHA Vs GOWRAMMA	G H NAGARAJ NGK ADVOCATE
<u>12:00 P.M - 1:00 P.M</u>				
6	O.S. 176/2010 (ARGUMENTS.) IA/1/2010 IA/2/2010		C R RENUKA ARADHYA Vs PRASANNA ARADHYA	KVV GSD
7	O.S. 1121/2011 (ARGUMENTS.) IA/1/2011		VENKATALAKSHMAMMA Vs VENKATASWAMY	J.RAVI KUMAR
8	M.A. 57/2012 (ARGUMENTS.) IA/1/2012		N.Harinath Vs SUCHITRA.B. JAHAGIRDHAR	V. VIJAYASHEKARA GOWDA
<u>3:00 P.M - 4:00 P.M</u>				
9	O.S. 1150/2012 (HEARING) IA/1/2012		Bakash.K Vs Mohaddin.s.I	C.R. RAGHAVENDRA REDDY
10	O.S. 1795/2014 (HEARING)		David Manuel Vs JMR Infotech India Pvt. Ltd.	Stanley Sam
11	O.S. 1239/2018 (HEARING) IA/1/2018		Munirajappa Vs Venkatashamappa	PS
12	O.S. 768/2020 (HEARING) IA/1/2020		MANJUNATH B N Vs NAGARAJ B V	S SUDARSANA REDDY
13	M.A. 56/2020 (OBJECTIONs) IA/1/2020		SESHAPPA Vs LAKSHMANA	MYLARAIHAH ASSOCAITES
<u>4:00 P.M - 5:00 P.M</u>				

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 925/2012 (ARGUMENTS.) IA/1/2012		Galamma Vs gullaiah	PADMANABHA
15	O.S. 959/2012 (ARGUMENTS.) IA/1/2012		Shivashankar.S Vs Managing Director	G.KIRAN
16	R.A. 150/2012 (ARGUMENTS.) IA/2/2012 IA/6/2012 IA/5/2012 IA/1/2012 IA/4/2012 IA/3/2012		Vagata Grama panchayath Vs Ramaiah	R.Bhadrinath
(O.S./0000168/2011)				
Cases listed below are adjourned due to Covid 19				
17	O.S. 1077/2012 (ISSUES.) IA/1/2012	09-09-2020	V.Ramakrihsna Vs M.Sadananda	G.K.Rajanna
18	O.S. 1107/2012 (ISSUES.)	09-09-2020	C A Manjunath Vs C V Appaiah	Ramakrishnaiah
19	O.S. 1657/2012 (ISSUES.) IA/1/2012	09-09-2020	Muralikumar Vs Gowramma	M.Yadavamurthy
20	FDP 42/2003 (SUMMONS)	22-10-2020	BAYYAMMA Vs MUNIVENKATAMMA	V. ANAND 1-4 ABSENT
21	O.S. 375/2005 (SUMMONS) IA/1/2005 IA/2/2005	22-10-2020	CHIKKAVENKATAPPA Vs NARASIMHA REDDY	b.v.r. K.S.N.R.
22	O.S. 3035/2005 (SUMMONS)	22-10-2020	H Krishnappa Vs H Narayanaswamy	
23	O.S. 3025/2006 (SUMMONS) IA/1/2006	22-10-2020	N NAGARATHNAMMA Vs NARAYANAPPA @ LAKSHMI NARAYANA	G.S.PRASAD REDDY
24	O.S. 19/2008 (SUMMONS) IA/1/2008	22-10-2020	YAGAMMA Vs MARIYAMMA	K. SOMSHEKAR REDDY ABSENT D1, 3, 5 TO 7
25	O.S. 31/2008 (SUMMONS) IA/7/2008 IA/4/2008 IA/3/2008 IA/5/2008 IA/1/2008 IA/2/2008 IA/6/2008	22-10-2020	NAVARATAN MAL JAIN Vs K V VEMLATESJ	K.N.DAYALU ASSOCIATES

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26	EX 29/2008 (SUMMONS)	22-10-2020	P KANAKARAJA Vs M N ANKANNA GOWDA	Subramani
27	O.S. 1746/2008 (SUMMONS) IA/1/2008	22-10-2020	BALAMMA Vs OBAMMA	G.V.ASWATHNARAYANA EXPARTE
28	O.S. 2/2010 (SUMMONS) IA/1/2010	22-10-2020	BYYAMMA Vs MUNIYAPPA	K.H.R.A
29	O.S. 221/2011 (SUMMONS)	22-10-2020	GANGIAH AND OTHERS Vs SIDDAPPA AND OTHERS	GOVINDE GOWDA
30	O.S. 733/2011 (SUMMONS) IA/1/2011	22-10-2020	LAKSHMAMMA Vs MUNIVENKATAMMA	PADMANABHA EXPARTE
31	O.S. 874/2011 (SUMMONS) IA/1/2011	22-10-2020	MUNISHAMAPPA Vs SADAPPA	VENKATARAMANAPPA CRK
32	O.S. 1029/2011 (SUMMONS) IA/1/2011	22-10-2020	NANDAKUMAR Vs ANJINAPPA	LOKESHA EXPARTE
33	O.S. 1051/2011 (SUMMONS)	22-10-2020	C.NAVARATAN MAL JAIN Vs VENKATESH	K.VIJAYAKUMAR T.P.SATHISHCHANDRA KUMAR
34	O.S. 182/2012 (SUMMONS) IA/1/2012	22-10-2020	VENKATESH Vs NARASAMMA	M.SRINIVASIAH
35	O.S. 597/2012 (SUMMONS) IA/1/2012	22-10-2020	MUTHAMMA Vs RANGAIAH.R	PRASAD REDDY
36	O.S. 620/2012 (SUMMONS)	22-10-2020	YALLAPPA Vs SRINIVASA MURTHY	LAKSHMANA MURTHY
37	O.S. 1033/2012 (SUMMONS) IA/1/2012	22-10-2020	Narayanamma Vs Lakshminarayanappa	Samuel.S.Dandin
38	R.A. 109/2012 (SUMMONS)	22-10-2020	Revamma by Lrs Rajanna Vs The Assistant commissioner	Nagaiah
(O.S./0001238/2007)				
39	O.S. 1517/2012 (SUMMONS) IA/1/2012 IA/2/2012	22-10-2020	Sujatha Vs Ramanji.M	D.Govindaraju
40	O.S. 178/2006 (EVIDENCE.) IA/1/2006 IA/2/2006 IA/3/2006	22-10-2020	SATISH REDDY Vs GOWRAMMA	M.S. VARADARAJAN EXPARTY

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41	O.S. 770/2006 (EVIDENCE.) IA/1/2006 IA/2/2006	22-10-2020	BASAPPA @ KAKARAMANAVARA BASAPPA Vs SHANTHAMMA	V.P.SHANMUGAM D1 TO 5 - EXPARTE
42	O.S. 1950/2006 (EVIDENCE.) IA/1/2006 IA/2/2006	22-10-2020	MS ITTINA PROPERTIES PVT. LTD. Vs BHARATHI RAO	SAINATH
43	O.S. 174/2008 (EVIDENCE.) IA/1/2008 IA/2/2008	22-10-2020	DHARANESH Vs GOWRAMMA	M. PRAKSH MK D1 3 TO 6
44	O.S. 847/2008 (EVIDENCE.)	22-10-2020	RAJALAKSHMAMMA Vs SRINIVASACHAR	JAGADEESHACHARI
45	O.S. 795/2008 (EVIDENCE.)	22-10-2020	VENAKTALAKSHMAMMA Vs LINGAPURADA MUNIYAPPA	H. KANTHATHAJ BKC
46	O.S. 560/2010 (EVIDENCE.) IA/1/2010	22-10-2020	G VENKATESH Vs HUCHHA ERAYYA	P.H.VIRUPAKSHAIAH K.B. VENKATA REDDY
47	O.S. 896/2010 (EVIDENCE.) IA/1/2010	22-10-2020	SADANANDA AND ANOTHER Vs KONEGOWDA AND OTHERS	A.M.CHANDRA KUMAR
48	O.S. 984/2011 (EVIDENCE.) IA/1/2011	22-10-2020	BEEBIJAAN Vs AMMERJAN	SURESH KUMAR.
49	O.S. 381/2012 (EVIDENCE.) IA/1/2012 IA/2/2012	22-10-2020	MANA PROJECTS PRIVATE LIMITED Vs BHAVANI PRASAD.T	SREEVATSA ASSOCIATES
50	O.S. 1005/2012 (EVIDENCE.) IA/1/2012	22-10-2020	Mangamma Vs Rathnamma	J.K.Rajegowda
51	O.S. 1024/2012 (EVIDENCE.) IA/1/2012	22-10-2020	Bhuvana Vs Sarojamma	SHIVAKUMAR
52	O.S. 1244/2012 (EVIDENCE.) IA/1/2012	22-10-2020	T.Sonnappa Vs Subbamma	K.G.Ramakrishnaiah
53	R.A. 137/2015 (SUMMONS) IA/1/2015 IA/2/2015	04-11-2020	Dasappa Vs Venkata Lakshamma	Kalyan B
54	O.S. 864/2019 (SUMMONS) IA/1/2019	04-11-2020	Gundanna G S Vs Ramakrishnappa	S R D

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 05-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
55	O.S. 1303/2019 (SUMMONS) IA/0/2019 IA/1/2019	04-11-2020	SATHYANARAYANAPPA Vs GURUMMA ALIAS GUNASHEELA	INDUMATHI
56	EX 91/2010 (A.D.R)	04-11-2020	KUM. MEENAKUMARI Vs THE MANAGER	
57	O.S. 523/2012 (A.D.R) IA/1/2012 IA/2/2012 IA/3/2012	04-11-2020	YELLAMMA Vs GAALAMMA	M.S.JITHENDRA HNK - D1 TO 3
58	O.S. 1100/2016 (A.D.R) IA/1/2016	04-11-2020	Munilakshmi Vs Kanakamma	N K P

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
05.09.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments O.S. 435/2013
To hear on IAs 1. O.S.977/2009 2. O.S.328/2020 3. O.S.551/2020 4. O.S.826/2020 5. Ex.49/2014 6. M.A. 26/2020	To hear on IAs 1. O.S.262/2008 2. O.S.924/2008 3. O.S.1020/2012 4. O.S.1666/2013 5. O.S. 2919/2014

IV ASCJ 04.09.2020
Bengaluru Rural District, Bengaluru.

In the Court of V Addl. Senior Civil Judge,
Bangalore Rural District Bangalore
Cause List Dated 05-09-2020

MORNING SESSION


Sl. No.	Case No.	Stage	Plaintiff Advocate
01	OS. 629/2012	Hearing	Sri. H.M
02	OS. 710/2012	Hearing	Sri. M.M.A
03	OS. 1555/2012	Hearing	Sri. D.G
04	OS. 935/2013	Hearing	Sri. SVH
05	OS. 1895/2006	Arguments	Sri. K.M.M
06	OS. 254/2012	Arguments	Sri. V.P.R
07	OS. 433/2015	Arguments	Sri. R.R

AFTERNOON SESSION

Sl. No.	Case No.	Stage	Plaintiff Advocate
01	OS. 1521/2015	Hearing	Sri. Babu
02	OS. 582/2020	Hearing	Sri. V.V.G
03	OS. 639/2020	Hearing	Sri. D.P.R
04	OS. 376/2015	Hearing	Sri. K.C
05	MVC. 265/2015	Arguments	Sri. H.K.B
06	OS. 1088/2016	Arguments	Sri. Satish

NOTE :

1. Only 13 matters posted for hearing / argument are available on 05.09.2020
2. The next date of hearing pertaining to other matters posted on 05.09.2020 will be given on the same day.


V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.

In the Court of VI Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru


Cases Listed on 05-09-2020

MORNING SESSION

Sl. No.	Case No.	Stage
01	O.S. 3000/2006	Evidence
02	O.S. 873/2017	Evidence

AFTERNOON SESSION

Sl. No.	Case No.	Stage
01	O.S. 1048/2014	Hearing
02	O.S. 835/2020	Hearing

 04/09/2020

VI Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru.